

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 302 OF 2018&  
IA. NO. 1120 OF 2018**

**Dated: 31<sup>st</sup> July, 2019**

**In the matter of:**

**M/s Lohia Developers (India) Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission &Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **06.09.2019.**

**Court Master/PS**

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